

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE

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**LOK SABHA**

**UNSTARRED QUESTION NO. 4999**

TO BE ANSWERED ON FRIDAY 16<sup>th</sup> DECEMBER, 2016  
AGRAHAYANA 25, 1938 [SAKA]

**Public and Private Sector Energy Companies**

**4999. SHRI K. PARASURAMAN:**

Will the Minister of FINANCE be pleased to state:

- (a) whether the Directorate of Revenue Intelligence (DRI) has issued show cause notice to public and private sector energy companies for inflating the value of coal imports;
- (b) if so, the details thereof and total number of such companies which received show cause notice; and
- (c) the actions taken by the Government against those companies for inflating the value of coal imports?

**MINISTER OF STATE IN THE MINISTRY OF FINANCE**  
**(SHRI SANTOSH KUMAR GANGWAR)**

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(a) Yes Madam.

(b) & (c) The Directorate of Revenue Intelligence (DRI) has taken action by issuing two Show Cause Notices to two companies for overvaluation of coal imports of Rs.398.69 crore, as per the existing provisions of the Customs Act, 1962.

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